

(b) if so, the results thereof;

(c) if not, whether Government propose to undertake any survey in this regard; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI M. S. GURUPADASWAMY): (a) No, Sir. The last survey was the All India Rural Debt and Investment Survey 1961-62 conducted by the Reserve Bank of India.

(b) Does not arise

(c) No, Sir.

(d) Since the All India Rural Credit Review Committee appointed by the Reserve Bank of India is going into this question, no survey is considered necessary.

RICE MILLS IN MANIPUR

4701. SHRI M. MEGHACHANDRA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the total number of Rice Mills working in the Union Territory of Manipur;

(b) whether all the Rice Mills are being supplied with power and other facilities to run them; and

(c) the number of Rice Mills which have not so far been provided with power and the reason therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) to (c). Information is being collected from the State Government and will be placed on the Table of the Sabha as soon as it is received.

BHARAT SEWAK SAMAJ (MANIPUR BRANCH)

4702. SHRI M. MEGHACHANDRA: Will the Minister of FOOD AND

AGRICULTURE be pleased to state:

(a) whether it is a fact that Bharat Sewak Samaj, Manipur Branch has gone bankrupt and became defunct;

(b) if so, the reasons therefor;

(c) whether the Samaj has any arrears to pay to the labour employed by them for their activities; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI M. S. GURUPADASWAMY): (a) to (d). The information is being collected and will be laid on the Table of the House.

ALLOTMENT OF FERTILISERS

4703. SHRI K. SURYANARAYANA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the quantity of nitrogenous fertilisers allotted and actually supplied from the Sindri Fertilisers Factory to the various States during the last three years;

(b) whether the Government of Andhra Pradesh have requested to increase their allotment of fertilisers for the current year; and

(c) if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) A statement is laid on the Table of the House. [Placed in Library. See No. LT-543/68].

(b) and (c). During the month of December, 1967, the State Government requested for the allotment of some quantity of Sulphate of Ammonia from Sindri because of preference for this fertiliser shown by the cultivators. To meet their urgent demand of this kind of fertiliser, an allotment of 5,000 tonnes of Sulphate of Ammonia from Sindri has been made in favour of